The Tamil Nadu Farmers' Management of Irrigation System (Amendments ) Act, 2009

Act 1 of 2009

Keyword(s):
Farmers, irrigation
The following Act of the Tamil Nadu Legislative Assembly received the assent of the Governor on the 29th January 2009 and is hereby published for general information:—

**ACT No. 1 OF 2009.**


Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixtieth Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Farmers’ Management of Irrigation Systems (Amendment) Act, 2009.

   (2) It shall come into force at once.

2. In section 5 of the Tamil Nadu Farmers’ Management of Irrigation Systems Act, 2000, in sub-section (5), for the expression "five years", the expression "five years and six months" shall be substituted.

(By order of the Governor)

S. DHEENADHAYALAN,
Secretary to Government,
Law Department.

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